

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 795
TO BE ANSWERED ON 07.02.2022

Plantations under CAMPA

795. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has conducted any on-ground surveys of the plantations made in various States under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA);
- (b) whether the Government has conducted any study of the accuracy of data being submitted by various States regarding plantations made under the said programme; and;
- (c) whether the Ministry is cognizant of media reports regarding the non-existence of several plantations under the said programme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (b) Plantations taken up in various States under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) are regularly monitored by State Forest Departments through internal monitoring and evaluation mechanism of the States and also through third party monitoring by external agencies. Forest Survey of India also carries out analysis of geo-spatial data (polygons) of plantations being uploaded by the State Forest Departments on e-Green Watch portal for accuracy of location, area and year of plantation. State Forest Departments also conduct on-ground surveys of the plantations raised under CAMPA fund and submit the Monitoring report to the Ministry.
- (c) As per information received from various State CAMPA Authorities, there is no incidences of non-existence of plantation raised under CAMPA fund reported so far.
